

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH**

**(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.05.2023 AT 10.30 AM**

| TC/CP. Nos.            | CA/IA No. | Section/<br>Rule | Name of Parties  |
|------------------------|-----------|------------------|--|
| CP(IB)/ 11/95/AMR/2023 |           | 95 of IBC        | State Bank of India Vs. Mrs. Nandamuri<br>Meenalatha & Vantage Spinners Private<br>Limited |

**ORDER**

Mr.G.Sanjeeva Reddy, Counsel for the FC present. Mr.G.S.Rama Rao, Counsel takes notice on behalf of the Personal Guarantor and seeks time for filing vakalathnama. Hence, for filing vakalathnama, list the matter on 14.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN